

श्री मनी राम बागड़ी : अध्यक्ष जी, हम
वाक भाऊट करते हैं।

12.08 hrs.

(Shri Mani Ram Bagri and some other
Members then left the House)

12.08 hrs.

PAPERS LAID ON THE TABLE

Annual Report on the working and
administration of the Companies
Act, 1956

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI
JAGANNATH KAUSHAL): I beg to
lay on the Table a copy of the Annual
Report (Hindi and English versions) for
the year ended the 31st March, 1983 on
the working and administration of the
Companies Act, 1956, under section 638
of the said act.

[Placed in library. See No. LT-7967/84]

Annual Accounts etc. of N.C.E.R.T.,
New Delhi. University of Hyderabad;
Indian Museum, Calcutta and Motilal
Nehru Regional Engineering College,
Allahabad

THE DEPUTY MINISTER IN THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRI P. K. THUNGNON) : On
behalf of Shrimati Sheila Kaul, I beg to
lay on the Table—

- (1) (i) A copy of the Annual
Accounts (Hindi and English
versions) of the National
Council of Educational Re-
search and Training, New
Delhi, for the year 1982-83
together with Audit Report
thereon.

(ii) A statement (Hindi and
English versions) regarding
Review by the Government
on the Accounts of the
National Council of Educa-
tional Research and Train-
ing, New Delhi, for the year
1982-83.

- (2) A statement (Hindi and English
versions) showing reasons for
delay in laying the papers mentio-
ned at (1) above.

[Placed in Library. See No. LT-
7968/84]

- (3) (i) A copy of the Annual
Report (Hindi and English
versions) of the University
of Hyderabad, for the period
from 1st April, 1982 to 31st
March, 1983.

(ii) A copy of the Review (Hindi
and English versions) by the
Government on the working
of the University of the
Hyderabad, for the period
from 1st April, 1982 to 31st
March, 1983.

- (4) A statement (Hindi and English
versions) showing reasons for
delay in laying the papers mentio-
ned at (3) above.

[Placed in Library. See No. LT-
7969/84]

- (5) (i) A copy of the Annual
Report (Hindi and English
version) of the Indian
Museum, Calcutta, for the
year 1982-83 along with
Audited Accounts.

(ii) A copy of the Review (Hindi
and English versions) by the
Government on the working
of the Indian Museum,
Calcutta, for the year
1982-83.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-7970/84]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1981-82 together with Audited Report thereon.

[Placed in Library. See No. LT-7971/84]

Annual Report etc. of the Central
Power Research Institute,
Bangalore

THE MINISTER OF STATE IN
THE MINISTRY OF ENERGY (SHRI
ARIF MOHAMMAD KHAN) : I beg to
lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1982-83.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7972/84]

Notifications under Customs
Act, 1962

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI

S. M. KRISHNA) : On behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

- (1) G. S. R. 209 (E) and 210 (E) published in Gazette of India dated the 9th March, 1984 together with an explanatory memorandum regarding exemption to wireless apparatus, accessories and components, when imported by a licensed amateur radio operator from the whole of the basic, auxiliary and additional duties of customs.
- (2) G. S. R. 211 (E) published in Gazette of India dated the 9th March, 1984 together with an explanatory memorandum seeking to modify the description of goods covered under the exemption of 'Palm Fatty Acid including Palm Fatty Acid Distillate and Palm Stearin Fatty Acid including Split Palm Stearin Fatty Acid.'
- (3) G. S. R. 215 (E) published in Gazette of India dated the 15th March, 1984 together with an explanatory memorandum regarding rates of exchange for conversion of Austrian Schillings, Belgian Francs, Danish Kroner, Deutsche Marks, Dutch Guilders, French Francs, Japanese Yen and Swedish Kroner into Indian currency or vice-versa.

[Placed in Library. See No. LT-7973/84]

12.09 hrs.

ELECTION TO COMMITTEE

National Welfare Board for
Seafarers

THE MINISTER OF SHIPPING
AND TRANSPORT (SHRI K. VIJAYA
BHASKARA REDDY) : Sir I beg to